

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3632
TO BE ANSWERED ON 21.03.2025**

AVAILABILITY OF HEARSE VANS IN MAHARASHTRA

†3632. SMT. DHANORKAR PRATIBHA SURESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether hearse vans are not available for transportation of dead bodies of deceased persons in Maharashtra including Chandrapur district and if so, the details thereof;
- (b) whether the Government is likely to provide hearse vans in the State of Maharashtra including Chandrapur district and if so, the details thereof, district-wise and tehsil-wise; and
- (c) the time period by which hearse vans is likely to be provided across all districts of Maharashtra?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): The Ministry of Health and Family Welfare provides technical and financial support to the States/UTs to strengthen the public healthcare system based on the proposals received in the form of Programme Implementation Plans (PIPs) under National Health Mission. Government of India provides approval for the proposal in the form of Record of Proceedings (RoPs) as per norms & available resources.

As informed by Government of Maharashtra, hearse vans were not available in the State of Maharashtra. However, Public Health Department, Government of Maharashtra has purchased 132 hearse vans including 5 for Chandrapur district.

Under National Ambulance Service, 3058 Advanced Life Support (ALS), 15475 Basic Life Support (BLS), 3864 Patient Transport Vehicle (PTV), 19 Boat Ambulances, and 81 Bike Emergency Response Vehicles are supported under NHM in the country including 233 ALS, 704 BLS, 3274 PTV, 3 Boat Ambulances and 30 Bike Emergency Response Vehicles in Maharashtra.
